

12.12 hrs.

Title: Regarding passing of Bills by both the Houses of Parliament during the Sixth Session of Thirteenth Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Sir, I lay on the Table the following three Bills passed by the Houses of Parliament during the Sixth Session of Thirteenth Lok Sabha and assented to since a report was last made to the House on 19 April, 2001:-

1. **The Appropriation (Railways) No. 2 Bill, 2001;**
2. **The Finance Bill, 2001; and**
3. **The Appropriation (No. 2) Bill, 2001.**

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following four Bills passed by the Houses of Parliament and assented to by the President:-

1. The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2001;
2. The Chit Funds (Amendment) Bill, 2001;
3. The Insurance Laws (Transfer of Business and Emergency Provisions) Repeal Bill, 2001; and
4. The Colonial Prisoners Removal (Repeal) Bill, 2001.
